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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.12.2017. 16-1-18

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 88/16	TP 250/17	Await ROC Report	560(6)	Anchor Lines Pvt. Ltd., Vs ROC & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Deepak C
9964806002

R2

Deepak C

ORDER

Counsel for Petitioner is present. Counsel for Respondent-2 is also present. So far Tribunal has not received any report from ROC. Standing Counsel is absent. Registry to issue reminder to ROC for filing report. ROC to atleast inform the Tribunal as to what steps have been taken so far. List it on 01.02.2018. Counsel for R-2 is further directed to submit arguments on behalf of R-2 without fail.


Member (T)


Member (J)